

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi.

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Dated:	

To

- 1. Mr. Pawan Kumar No. I, District & Additional Sessions Judge, Bokaro.
- 2. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
- Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
- 4. Mr. Randhir Kumar Singh, District & Additional Sessions Judge, Chatra.
- 5. Mr. Purnendu Kumar Sharma, District & Additional Sessions Judge, Chatra.
- 6. Ms. Aisha Khan, District & Additional Sessions Judge, Daltonganj.
- Mr. Abhas Kumar, District & Additional Sessions Judge, Daltonganj.
- 8. Mr. Ashok Kumar No. III, District & Additional Sessions Judge, Deoghar.
- 9. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad.
- 10. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad.
- 11. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
- 12. Mr. Sanjay Kumar Singh No. III, District & Additional Sessions Judge, Dhanbad.
- 13. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
- 14. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa.
- 15. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
- 16. Mr. Hariom Kumar, District & Additional Sessions Judge, Giridih.
- 17. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
- 18. Mr. Piyush Srivastava, District & Additional Sessions Judge, Godda.
- 19. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Gumla.
- 20. Ms. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
- 21. Mr. Deepak Malik, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh.
- 22. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
- 23. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
- 24. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
- 25. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
- 26. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
- 27. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
- 28. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
- 29. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
- 30. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
- 31. Mr. Manish, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
- 32. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
- 33. Mr. Sachindra Birua, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
- 34. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
- 35. Mr. Sunil Dutta Dwivedi, Additional Judicial Commissioner, Ranchi.
- 36. Mr. Dheeraj Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Sahebganj.
- 37. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
- 38. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella-Kharsawan.
- 39. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.:- Nomination of Judicial Officers for attending one day "Workshop on Qualitative Disposal of Motor Accident Claim Cases" (W-1) for District Judge & Officers from Insurance Companies & Police Officers, scheduled to be held on 05th April, 2025 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day "Workshop on Qualitative Disposal of Motor Accident Claim Cases" (W-1) for District Judge & Officers from Insurance Companies & Police Officers, scheduled to be held on 05th April, 2025 at Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the Workshop at 09:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Workshop on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Workshop.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 223/JAJ dated 22.03.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

Registrar (Administration)